



HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. BAIL APPLICATION No. - 40729 of 2025

Priyansh Saxena

.....Applicant(s)

Versus

State Of U.P. And 3 Others

.....Opposite
Party(s)

Counsel for Applicant(s)	:	Radhey Shyam Yadav
Counsel for Opposite Party(s)	:	G.A.

Court No. - 68

HON'BLE ASHUTOSH SRIVASTAVA, J.

Criminal Misc. Correction Application No. 3 of 2026:

1. Heard.
2. This correction application is allowed.
3. The judgment/order dated 07.01.2026 stands corrected as follows:-
4. In the third line of second paragraph of order under Section "**137 (2) of BNS**" should be read as "**137 (2), 87 BNS and Section 5/6 of POCSO Act**".
5. This order shall be treated as part of order dated 07.01.2026 passed by this Court.

(Ashutosh Srivastava,J.)

January 16, 2026

Deepak/